

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/461(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **J Kumar Infraprojects Limitd**

Vs

Takshil Infraprojects Private Limited

For OC : Adv. Soniya Parab i/b Adv. Tejas Deshpande.

For CD : None present.

Section 9 of IBC

ORDER

Counsel for OC submits that the CD has already received the notice and she would provide service report before the next date of hearing. **List on 17.05.2024 for service report/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK